

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE**

DEPARTMENT OF EXPENDITURE

**LOK SABHA**

**STARRED QUESTION NO. \*152**

TO BE ANSWERED ON MONDAY 31<sup>st</sup> JULY, 2023

**[9 SRAVANA, 1945 (SAKA)]**

**Loan borrowed by Andhra Pradesh Government**

**\*152. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has made an overall assessment of the financial condition of the State of Andhra Pradesh after taking into consideration, the various borrowings/debts/loans taken by the State Government of Andhra Pradesh since May, 2019;
- (b) if so, the details thereof;
- (c) whether the Government has sent any communication to the Government of Andhra Pradesh after making such an assessment; and
- (d) if so, the details thereof and the response of the State Government of Andhra Pradesh?

**ANSWER**

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**FINANCE MINISTER**

**(SHRIMATI NIRMALA SITHARAMAN)**

(a) to (d): A statement is laid on the Table of the House.

**Statement referred to in reply to Lok Sabha Starred Question No. \*152 for answer on July 31, 2023 raised by Shri Kanumuru Raghurama Krishna Raju regarding 'Loan borrowed by Andhra Pradesh Government'**

(a) to (d) State Government of Andhra Pradesh has enacted the Fiscal Responsibility and Budget Management (FRBM) Act which makes the State Government responsible to ensure prudence in fiscal management and fiscal stability by progressive elimination of revenue deficit, reduction in fiscal deficit, prudent debt management consistent with fiscal sustainability and greater transparency in fiscal operations of the government.

Compliance to the Fiscal Responsibility and Budget Management (FRBM) Act is monitored by the State Legislature of the State of Andhra Pradesh.

Department of Expenditure, Ministry of Finance generally follows the fiscal limits mandated by the accepted recommendations of the Finance Commission while exercising the powers to approve borrowings by States under Article 293 (3) of the Constitution of India.

As per Reserve Bank of India's report titled 'State finances: A study of budgets of 2022-23', total outstanding liabilities of State of Andhra Pradesh at the end of March 2019, March 2020, March 2021, March 2022 (RE) and March 2023 (BE) are as follows:

**(Rs. In crore)**

<b>Year (As at end- March)</b>	<b>Total Outstanding Liabilities of the State of Andhra Pradesh</b>
2019 (Actual)	2,64,451
2020 (Actual)	3,07,671
2021 (Actual)	3,53,021
2022 (RE)	3,93,718
2023 (BE)	4,42,442

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